

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JABALPUR BENCH,  
JABALPUR

Original Application No. 371 of 2006

Jabalpur, this the 22<sup>nd</sup> day of June, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Shri A.K. Gaur, Judicial Member

Smt. Urmila Kanajiya,  
W/o. Late Shri Durga Prasad  
Kanajiya, Aged about 28 years,  
R/o. 945, Acharya Vinoba Bhave Ward,  
Bai Ka Bagicha, Ghampur,  
Jabalpur (MP). ....

Applicant

(By Advocate – Shri Satyendra K. Patel on behalf of Shri Harshit Patel)

V E R S U S

1. Union of India, through General Manager,  
West Central Railway, Jabalpur (MP).
2. Divisional Railway Manager,  
West Central Railway, Jabalpur (MP).
3. Sr. Account Officer,  
West Central Railway, Jabalpur (MP). ....

Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

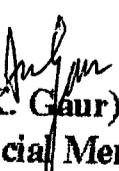
By means of this petition the applicant has sought a direction to the respondents to add her name in the PPO for the purpose of family pension and also direction to the respondents for payment of family pension to the applicant for sake of her lively hood.

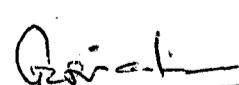
2. According to the applicant the first wife died issueless on 15.9.1998. Copy of the death certificate is filed as Annexure A-2. Due to loneliness deceased Durga Prasad Kanajiya married the applicant on 16.6.1999, who was widow according to the Hindu rites. Marriage certificate in this regard was issued by president Administrative

committee Janpad Panchayat Majhagawaon Raghuraj Nagar District Satna, and is marked as Annexure A-3. Out of wedlock of applicant and Durga Prasad Kanojiya one daughter Ku. Prachi Kanojiya was born on 9.3.2000. During his lifetime deceased Durga Prasad Kanojiya made request to the Railway authority to substitute the name of the applicant in place of first wife Smt. Kala Bai who died on 15.9.1998. The respondents issued the family pass substituting the name of the applicant in place of first wife. Deceased Durga Prasad Kanojiya submitted an affidavit to the respondents authorities regarding substituting the name of applicant in place of his first wife. The Divisional Accounts Office, Jabalpur took initiative and wrote a letter to the Manager, Punjab National Bank, Bai Ka Bagicha, Jabalpur for including the name of wife as Urmila (applicant) as wife of Durga Prasad Kanojiya in PPO for family pension. Durga Prasad Kanojiya fell ill and died on 16.2.2002. The applicant has already made a representation with regard to the payment of family pension on 27.3.2006 (Annexure A-10). The learned counsel for the applicant has made an innocuous request that the representation dated 27.3.2006 which is already pending be directed to be disposed of by the competent authority.

3. In view of the facts stated above we hereby direct the competent authority to decide the said representation of the applicant dated 27.3.2006 by a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

4. With this observations the OA stands disposed of at the admissions stage itself. The applicant is at liberty to approach this Tribunal if she still feels aggrieved and so advised. A copy of this order be given to Mr. M.N. Banerjee, Counsel for the Railways.

  
(A.K. Gaur)  
Judicial Member

  
(Dr. G.C. Srivastava)  
Vice Chairman